

India become self-sufficient for producing this enriched uranium so that we need not always depend on the United States? I feel that the agreement which was signed by India at that time that uranium will not be taken from any other source, is a wrong agreement and it should not have been signed by the Government of India. Therefore, I would like to ask whether this Government is going to scrap this thing or it will continue.

SHRI MORARJI DESAI: Well, my hon. friend can certainly claim wisdom for his suggestion when he says that this should not have been signed! Then we would not have entered into the agreement and Tarapore would not have come into existence. What is the use of sitting in judgment like this over other people. Simply because we don't like them? That is not in conformity with the interests of the country. (Interruptions). I can certainly tell my friends more strongly than I can tell them on that side. It is not right: it is not the correct attitude at all.

Now, as to what I should tell the USA President I think my hon. friend will be well advised to leave it to me and not advise me. (Interruptions).

13.05 hrs.

PUBLIC ACCOUNTS COMMITTEE

SEVENTY-SEVENTH REPORT

SHRI C. M. STEPHEN (Idukki): I beg to present the Seventy-seventh Report of the Public Accounts Committee on paragraphs relating to Direct Taxes included in the Report of the Comptroller and Auditor General of India for the year 1975-76, Union Government (Civil), Revenue Receipts, Volume II.

COMMITTEE ON PUBLIC UNDERTAKINGS

EIGHTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Eighth Report of the Committee on Public Undertakings on Jute Corporation of India Limited—Government's Unfair Pricing Policy for Raw Jute.

ESTIMATES COMMITTEE

NINETEENTH REPORT AND MINUTES

SHRI SATYENDRA NARAYAN SINHA (Aurangabad): I beg to present the following Report and Minutes of the Estimates Committee:

(1) Nineteenth Report on the Ministry of Railways (Railway Board)—Loss and Damage Claims on Indian Railways.

(2) Minutes of the sittings of the Committee relating to the above Report.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SEVENTEENTH AND EIGHTEENTH REPORTS

SHRI SURAJ BHAN (Ambala): I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Seventeenth Report on Action Taken by Government on the recommendations contained in their Tenth Report on the Ministry of Finance, Department of Economic Affairs (Banking Division)—Recruitment of Management Trainees in the Allahabad Bank.

(2) Eighteenth Report on Action Taken by Government on the recommendations contained in their Forty-first Report (Fifth Lok Sabha) on